

(c) In respect of sugar mill, the Government of Maharashtra is yet to release Rs. 20.18 crores sanctioned during the years 1995-96, 1996-97 and 1997-98 for 4 mills.

(d) The NCDC has been pursuing the matter with the State Government of Maharashtra.

[English]

Heat Wave

3090. SHRI SUSHIL KUMAR SHINDE :
SHRIMATI JAYANTI PATNAIK :
SHRI MADHAVRAO SCINDIA :

Will the PRIME MINISTER be pleased to state:

(a) whether heat wave has taken the highest ever toll of human life in India this year;

(b) if so, the comparative figures of heat-stroke deaths since 1995, State-wise;

(c) the number of persons survived severe heat stroke by way of timely and adequate treatment;

(d) the relief and rehabilitation measures undertaken in those States; and

(e) the Central assistance sought and provided therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) As reported by the Governments of Andhra Pradesh, Gujarat, Orissa and Rajasthan, the heat wave/sun stroke this year has claimed 1714 lives.

(b) Figures regarding heat wave deaths during earlier years are not readily available.

(c) The Government of Orissa has reported that 1224 persons were hospitalised. No such report has been received from any other State.

(d) The Government of Orissa reportedly sanctioned Rs. 50.00 lakhs for payment of ex-gratia assistance to the bereaved families and a sum of R. 3.50 lakhs for supply of drinking water in the critically scarcity affected pockets. The Government of Rajasthan has reportedly sanctioned Rs. 6.00 lakhs for assisting the families of the victims.

(e) No request for Central assistance has been received from any State so far.

[Translation]

Solar Energy

3091. SHRI DEVENDRA BAHADUR ROY : Will the PRIME MINISTER be pleased to state:

(a) the names of the various schemes being run by the Government to popularise non-conventional energy sources in view the shortage of power in the country; and

(b) the names of the schemes being run to use the solar energy at small scale alongwith the details of the cost and subsidy paid on these plants?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) The Ministry of Non-Conventional Energy Sources is implementing a wide range of programmes to promote the use of non-conventional energy sources to augment power supply in the country. These programmes include:—

(i) generation of power from wind energy for supply to grid and for battery charging

(ii) small hydro power

(iii) bagasse based cogeneration

(iv) power from biomass gasification and combustion

(v) solar photovoltaic systems for lighting, pumping, village level power supply and supply to the grid

(vi) solar water heating system as a substitute for electric geysers

(vii) energy from urban and industrial waste

(b) Names of various schemes and approximate cost and subsidy on various devices and systems for small scale use of solar energy are given in the statement enclosed.